

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4271/2021

This the 01st day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Masood Ahmad Khanday, Aged 36 years, Son of Mohammad Akbar Khanday, Resident of Mamal Pahalgam.
2. Mohammad Shafi Ganai, Aged 34 years, Son-in-law of Mohammad Shaban Khanday Resident of Mamal Pahalgam

.....Applicants

(Advocate:- Mr. Mohammad Iqbal Dar)

Versus

1. Mr. A K Singh, Principal Chief Conservator of Forests, J&K Srinagar.
2. Mr. Nissar Ahmad Darzi, Chief Conservator of Forests, Kashmir.
3. Mr. Javid Ahmad Panzoo, Conservator of Forests, South Circle Bijbehara, Kashmir.
4. Mr. Himayoun Kabeer, Divisional Forest Officer, Ladder Division Bijbehara, Kashmir.
5. Mr. Mohammad Ashraf Kutoo, Divisional Forest officer, Ladder Forest Division, Bijbehara Kashmir.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Deputy Advocate General)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The present T.A. is a contempt petition transferred from the Hon'ble High Court of Jammu and Kashmir at Srinagar. Learned counsel for the applicants submits that he does not wish to press the contempt petition. We have gone through the case and no case is made out for contempt against the respondents.

2. The T.A. is closed and the notices are discharged.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**